

Sabha for the unexpired portion of the term of the Committee *vice* Shri Kalpnath Rai who ceased to be any member of the Committee on his appointment as a Minister of State, and do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above motion, Shri Jagesh Desai, Member, Rajya Sabha, has been duly elected to the said Committee.'

(ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 3rd December, 1988, agreed without any amendment to the National Highways Authority of India Bill, 1988, which was passed by the Lok Sabha at sitting held on the 29th November, 1988."

(iii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 5th December, 1988, agreed without any amendment to the Sixth Schedule to the Constitution (Amendment) Bill, 1988, which was

passed by the Lok Sabha at its sitting held on the 29th November, 1988."

(iv) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 6th December, 1988, passed, in accordance with the provisions of article 368 of the Constitution of India, without any amendment, the Constitution (Sixth Amendment) Bill, 1988, which was passed by the Lok Sabha at its sitting held on the 30th November, 1988."

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#### ASSENT TO BILL

[English]

#### Maternity Benefit (Amendment) Bill

SECRETARY-GENERAL: I lay on the Table the Maternity Benefit (Amendment) Bill, 1988 passed by the Houses of Parliament during the current session and assented to.

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12.16 hrs.

#### LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

#### Fourteenth Report

[English]

MR. SPEAKER : The Committee on Absence of Members from the sittings of the House in their Fourteenth Report presented to the House on 6th December, 1988, have